National Company Law Appellate Tribunal, New Delhi Principal Bench

Company Appeal (AT) No. 14 of 2021

IN THE MATTER OF:

M/s Subh Laxmi Colonizers Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies and Anr.

...Respondents

Present:

For Appellant:

Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr.

Abhishek Aggarwal, Advocates

ORDER

(Through Virtual Mode)

05.03.2021: Learned Counsel for the Appellant submits that he has served copy of the 'Appeal Paper Book' on Respondents. He seeks and is granted three days' time to file process fee as per earlier order dated 16th February, 2021

Let the matter be fixed on 14th April, 2021.

[Justice Jarat Kumar Jain] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

S.S./kam